

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 9 of 2014

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal no. 9 of 2014

M/s. Balaji Power (A unit of M/s.
Hira Ferro Alloys Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd.
& Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri for R-2

ORDER

Reply has been filed by the learned counsel for the parties. Mr. Raunak Jain, learned counsel for the Appellant wants to file rejoinder. He is directed to file the same on or before 25th March, 2014 after serving copy on the other side.

Post the matter for final hearing on **17.04.2014** for hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/js